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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

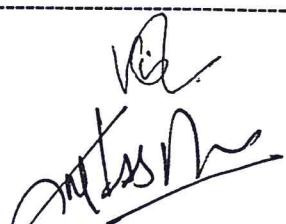
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/714/IB/2017
NAME OF THE PETITIONER(S) : ASSETS CARE & RECONSTRUCTION ENTER LTD
NAME OF THE RESPONDENT(S) : SHIRIRAM EPC LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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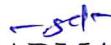
REPRESENTATION BY WHOM

1. VISHNU MOHAN	FOR RESPONDENT	
2. K.M AASIM SITEENZAD	FOR PETITIONER	
3. ADITYA MUKERJEE	FOR PETITIONER	

ORDER

Counsels representing both the parties are present. Counsel for respondent/corporate debtor filed counter and furnished a copy to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request. Put up on 24.01.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc